

[*Translation*]

LONG-TERM LOAN TO BIHAR

1395. SHRI CHHEDI PASWAN :

SHRI MOHAMMAD ALI  
ASHRAF FATMI :

Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government have not so far agreed to the request of the Government of Bihar for granting a long-term loan to the State to overcome its financial problems during 1990-91 arising mainly on account of non-realisation of cess on coal; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE) : (a) and (b) Government of Bihar had sought a long-term loan of Rs. 400 crores in 1990-91 in terms of para 7.31 of the Second Report of the Ninth Finance Commission for covering the gap in resources because mainly of the stay of realisation of cess on coal by the Supreme Court. The Ninth Finance Commission in para 7.31 of their Second Report suggested that the Centre could make good a part of the overall revenue gap to ten States including Bihar. This suggestion of the Commission which was not in the nature of a recommendation has not been accepted by the Government. As such and also in view of Centre's own resources constraint it was not found possible to accede to the request of the Government of Bihar for a long-term loan of Rs. 400 crores.

[*English*]

CAPSULE COURSE IN SCHOOL OF FOREIGN LANGUAGES

1396. DR. KRUPASINDHU BHOI : Will the Minister of DEFENCE be pleased to state :

(a) whether the capsule course conducted by the School of Foreign Languages has been adopted on the lines of the one followed in a foreign or Indian University or it has been developed indigenously at the school of Foreign Languages;

(b) if developed at the School of Foreign Languages, who developed this capsule course;

(c) whether any honorarium or award was given to its exponent;

(d) if so, the details thereof and if not, the reasons therefor;

(e) the purpose, duration and its usefulness to the Defence Services in comparison to the interpretership course;

(f) since when this course is being run and in how many languages; and

(g) the saving per annum it is accruing to the Government as compared to interpretership course?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) to (d) The School of Foreign Languages (SFL) conducts a Capsule Course in Russian language, the contents of which were designed and developed by a team in which a Faculty member of the School was also included. The development of the course contents of the Russian Capsule Course was a part of the normal responsibilities of the Faculty member of SFL. As such, there was no basis for any honorarium or award being given to him.

(e) The Russian Capsule Course of one year duration is primarily conducted to prepare translators whereas the Russian Interpretership Course of 22 months duration prepares Interpreters for the Defence Services.

(f) The Capsule Course is being conducted since 1984 in Russian language only.

(g) Russian Capsule Course is in addition to and not in lieu of Russian Interpretership Course. Thus, the question of savings does not arise.

[*Translation*]

BANK LOANS TO SC/ST AND OTHER BACKWARD CLASSES IN ORISSA

1397. SHRI GOVINDA CHANDRA MUNDA : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have formulated any scheme to provide assistance or bank loans to the Scheduled Castes/Scheduled Tribes and other backward classes in Orissa to remove poverty during the current year; and

(b) if so, the total amount proposed to be spent by the Government on the scheme and the details in this regard district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) and (b) The Integrated Rural Development Programme (IRDP) is the major programme of the Central Government to assist selected families of target groups in rural areas to cross the poverty line by taking up self-employment ventures. The programme provides that not less than 50% of the families assisted under it should belong to SC/ST and not less than 50% of assistance provided by Government should also go to these categories. For the year 1991-92, Department of Rural Development of the Government which administers the programme, have provisionally allocated a target of 1,08,539 families to the State of Orissa and made the budgetary allocation of Rs. 33.92 crores which will be shared equally by Central and State Government. In addition to the above, the banks also participate in the programmes and schemes sponsored by the Govt. such as SEEUY, SEPUP and DRI, to promote self-employment ventures under which concessional credit is also available to SC and ST. The State Government has also set up a SC &

ST Development Finance Corporation to improve the financial condition of members of SC/ST.

[English]

REVIVAL OF SICK UNITS BY BIFR

1398. SHRI BALRAJ PASSI : Will the Minister of FINANCE be pleased to state :

(a) the number of cases of sick units considered and disposed of by the Board for Industrial and Financial Reconstruction from January to June, 1991, state-wise;

(b) the number of cases out of these in which BIFR has recommended for winding up/liquidation;

(c) the number of cases in which revival packages have been suggested; and

(d) the action taken by the concerned banks/institutions for revival of units referred to in part (c) above ?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) to (c) Details of the state-wise break-up of the number of cases of sick units considered and disposed of (including those recommended for winding up/liquidation) by BIFR during the period January to June, 1991 are provided in the statement given below.

(d) As soon as a package is sanctioned by BIFR, all parties concerned, including banks and financial institutions, are expected to implement their part of the package promptly.

#### STATEMENT

##### B.I.F.R.

Disposal between 1-1-91 and 30-6-91

| State                      | Under Section |       |       |       |       |
|----------------------------|---------------|-------|-------|-------|-------|
|                            | 17(1)         | 18(4) | 17(2) | 20(1) | Total |
| 1                          | 2             | 3     | 4     | 5     | 6     |
| Andhra Pradesh . . . . .   | 3             | 4     | 4     | 3     | 14    |
| Bihar . . . . .            | —             | 1     | 0     | 2     | 3     |
| Goa, Daman & Diu . . . . . | —             | 1     | 0     | 0     | 1     |
| Gujarat . . . . .          | 1             | 6     | 4     | 1     | 12    |
| Haryana . . . . .          | —             | 1     | —     | 2     | 3     |